

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-78/2020

Malcom Coelho Petitioner.

Versus

State of Goa and others. Respondents.

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia
Additional Govt. Advocate for Respondents No. 1, 2 & 3.

**CORAM : DIPANKAR DATTA, CJ. &
M.S. SONAK, J.**

DATE : JULY 07 2020.

P.C. :-

1. Issue notice to the Respondents, returnable in two weeks.
In addition to the usual mode of service, private service is permitted.
The Petitioner to file an affidavit of service.

2. Ms. Correia, learned Additional Govt. Advocate waives
service for Respondents No.1 to 3.

M.S. SONAK, J.

CHIEF JUSTICE